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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK**

Original Application No.260/00663 of 2015  
Cuttack, this the 13<sup>th</sup> day of October, 2015

**CORAM  
HON'BLE MR. R.C. MISRA, MEMBER (A)**

Sushil Kumar Behera,  
aged about 40 years,  
S/o. Sanatan Behera,  
At-Gundurimunda, P.O. Luchamunda,  
Dist-Angul, at present working as  
TM-II/Keyman under Sr. Section Engg (P.Way),  
Eco. Railway, At-Raniguda, Dist.-Angul.

...Applicant

(Advocate: M/s. B.S. Tripathy, M.K. Rath, J. Pati)

**VERSUS**

Union of India Represented through

1. The General Manager,  
East Coast Railway, Rail Vihar,  
At/PO-Chandrasekharpur, Bhubaneswar,  
Dist-Khurda.
2. Divisional Railway Manager (P),  
East Coast Railway,  
Sambalpur Railway Division,  
At/P.O.-Khetarajpur, Dist-Sambalpur.
3. Additional Divisional Railway Manager,  
East Coast Railway,  
Sambalpur Railway Division,  
At/P.O.-Khetarajpur, Dist-Sambalpur.
4. The Assistant Divisional Engineer,  
East Coast Railway, At/PO. Rairakhol,  
Dist-Sambalpur.



5. The Sr. Section Egnineer (P.Way),  
East Coast Railway,  
Angul, At/PO/Dist-Angul.
6. Balabhadra Samal.
7. D. Gangadhar Rao.
8. Abhaya Kumar Dehury.
9. Niranjan Sahu.
10. Joginath Sahu.
11. Rabinarayan Mahakud.
12. Bijay Kumar Rout.
13. Binay Kumar Behera.
14. Dillip Kumar Das.
15. Binaya Kumar Pradhan.
16. Jogendra Kumar Biswal.
17. Bibhuti Bhusan Pradhan.

(Sl. Nos.6 and 15 are presently working as Track Maintainer Gr.II under Jr. Engineer (P.Way), Eco. Railway, Angul, at Railway Colony, PO. Bamur, Dist.Angul)

(Sl. Nos.14 is presently working as Track Maintainer Gr.II under Sr. Section Engineer (P.Way), Eco. Railway, Angul, At/PO Raniguda, Dist.Angul)

(Sl. Nos.7 to 13, 16 and 17 are presently working as Track Maintainer Gr.II under Jr. Engineer (P.Way), Eco. Railway, Angul, at Railway Colony, PO. Kishoreganja, Dist.Angul)

... Respondents  
(Advocate: Mr.T.Rath)

**ORDER (Oral)**

**R.C. MISRA, MEMBER (A):**

Heard Mr.B.S.Tripathy, learned counsel for the applicant and Mr.T.Rath, learned Standing Counsel for the respondent-railways.

2. Applicant is presently working as Trackman-II/Keyman under the Senior Section Engineer, East Coast Railways at Angul. He has



approached this Tribunal for direction to be issued to respondents to fix his seniority above his juniors and also to grant of GP Rs.2800/- as per the instructions of the railways. It is submitted by Mr.Tripathy that a number of employees having a common grievance have filed a representation to DRM, East Coast Railways, Sambalpur Division regarding fixation of their seniority as Trackman and also to grant them GP Rs.2800/-. Mr.Tripathy has brought to my notice a copy of representation dated 27.1.2015(A/9). It is seen that a number of persons have made this representation. Applicant of this O.A. is one of such persons who has represented being placed at Sl.No.09 of the signatories. According to Mr.Tripathy, the said representation filed on 27.1.2015 is still pending for disposal at the level of the respondents.

3. I have considered the rival submissions. Since a representation is said to have been pending, at this stage, without going into the merit of the matter, I would direct DRM, Sambalpur Division(Res.No.2) to dispose of the pending representation and communicate the decision thereon to the applicant through a reasoned and speaking order, within a period of sixty days from the date of receipt of this order.

4. With the above observation and direction this O.A. is disposed of at the stage of admission itself. No costs.

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5. On the prayer made by learned counsel, copy of this order along with copy of paper book be sent to respondent no.2 at the cost of the applicant, for which Mr.Tripathy undertakes to file the postal requisites by 14.10.2015.

6. Free copy of this order be made over to learned counsel for both the sides.



**(R.C.MISRA)**  
**MEMBER(A)**

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